

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3177
ANSWERED ON:16.03.2010
FAKE DRIVING LICENCES
Chowdhury Shri Adhir Ranjan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether cases of issuing fake driving licenses in the country are on the rise;
- (b) if so, the details thereof;
- (c) whether the Government has prepared any effective scheme to curb the issuance of fake driving licenses;
- (d) if so, the details thereof; and
- (e) the time by which the said scheme is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) to (e): Chapter II of the Motor Vehicles Act, 1988 and Chapter II of the Central Motor Vehicles Rules, 1989 prescribe a body of rules for testing and examination of the applicants prior to grant of driving licences. Licensing authorities, appointed by the concerned State Government are required to examine the applicant thoroughly. This Ministry has written to all the States/UTs on 10.6.2008 to instruct the Licensing authorities to ensure that only deserving applicants are granted driving licence.